

(39)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No. 16/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008
NAME OF THE COMPANY	X Caliber Knives Pvt Ltd
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others
NAME OF THE RESPONDENT(S)	X Caliber Knives Pvt Ltd & (09) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Petitioner K.V. Siva Prasad	Advocate	9948352066	
C. Sindhu kumari	Advocate	9603063093	

Heard Shri K.V. Siva Prasad, Learned Counsel for the Petitioner and Ld. Counsel on behalf on C. Sindhu Kumar, Ld. Counsel for the Respondent.

Post the matter of 09.02.2018.

  
Member (T)

  
Member (J)

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